

(2)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/41/2016

NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. Venkatavaradan
Chandremouli Prabhakar

COUNSEL FOR RESPONDENT NOS.
1-10

R. Venkatavaradan
(S) Chandremouli

2.) Roshan Atiq
For Cibi Vishnu

For Roshan

ORDER

The matter may be put up with TCP/235/2016. Put up on
12.02.2018 at 10.30 AM.

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**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**